SI. No.	Name of the D	istrict	No. of functioning SSHs	No. of dormant	, Total
5.	Chittoor		3		3
6.	Krishna		1	٠ 1	2
7.	Anantapur		2	-	2
8.	Guntur		3.		3
9.	Nellore		3	_	3
10.	Kurnool		2 .		` 2
11.	Prakasam		1		•. 1
12.	Medak	:	' 1		1
13.	Mahboobnagar		1 .		1
14.	Vizag		3		3
15.	Khammam		1	1	2
16.	Vijayanagram		2		2

Besides the above 3, voluntary organisations which were running the programmes of Central Social Welfare Board besides the Short Stay Homes have been black listed by the CSWB so the grant has also been stopped to these voluntary organisations for running the Short Stay Homes.

### Historical Monuments in Delhi

# 2256. SHRI PRAFULL GORADIA:

Will the Minister **HUMAN** RESOURCE DEVELOPMENT pleased to state:

- (a) the number of historical monuments in Delhi:
- (b) how many of them have been identified as protected International/ National heritage sites;
- (c) whether it is a fact that the Archaeological Survey of India has failed to provide protection to these monuments and they are in a state of neglect; and
- (d) the steps taken or proposed to be taken to protect Delhi's rich heritage?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) There are 166 centrally protected monuments in Delhi under

Archaeological Survey of India. Out of these centrally protected monuments, two are also inscribed on the World Heritage List of UNESCO.

- (c) No. Sir.
- (d) The monuments protected by the Archaeolgical Survey of India are maintained as per their conservation requirements subject to the overall availability of funds and resources.

### National Cultural Fund

2257. DR. C. NARAYANA REDDY: the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

- (a) what is the present position of the National Culture Fund launched in 1997 the Department of Culture. Government of India; and
- (b) what are the details of financial assistance extended from the fund to the State Governments for construction of Multipurpose Cultural Complexes.

MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The National Culture Fund was set up by the Government of India in the Department of Culture on 28.11.96 in terms of a Notification published in the Gazette of

India Extraordinary. The status of the National Culture Fund has since not undergone any change.

(b) No financial assistance has been extended to the State Governments for construction of Multi-purpose Cultural Complexes.

Agency to Identify Writers for Nobel Prize in Literature

2258, DR. C. NARAYANA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

- (a) whether there is any recognised machinery or agency in India to identify eminent writers in various recognised Indian languages for consideration of award of coyeted Nobel prize in literature; and
- (b) if not, whether Government would consider setting up of such a machinery or agency?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir. Sahitya Academy has been recognised by the Swedish Academy as the nominating body of the Nobel prize in literature.

(b) Does not arise.

#### M. Tech, courses in NERIST

2259. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is fact that M. Tech courses in some disciplines were introduced in the North-Eastern Region Institute of Science and Technology (NERIST) in 1996:
- (b) whether it is also a fact that "Deemed University Status" was agreed upon to be conferred upon the said Institute by Government;
  - (c) if so, the details thereof; and
- (d) what are the other future plans for the said Institute?

MINISTER OF THE HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir. Post-graduate courses in two disciplines namely Environmental Sciences and Engineering & Information Technology were introduced in NERIST in 1996.

- and (c) At the time establishment of NERIST, it was agreed that in due course the Institute will be conferred with University Status, so that it can award its own Degree and other Qualifications. Steps have been initiated for granting 'deemed university status' to the Institute.
- (d) The Institute also proposes to start some more Under-graduate and Postgraduate courses during the 9th Plan.

## राष्ट्रीय संप्रहालय जांच समिति के अध्यक्ष का रिक्त पद

2260. प्रो॰ रामगोपाल यादवः श्री रमा शंकर कौशिक:

क्या मानव संसाधन विकास मंत्री वह बताने की कपा करेंगे किः

- (क) क्या राष्ट्रीय संग्रहालय जांच सॉमित के अध्यक्ष का पद रिक्त पड़ा है. और यदि हां, तो कब से खाली
- (ख) क्या दिल्ली उच्च न्यायालय ने सरकार को अध्यक्ष की नियंक्ति करने का निर्देश दिया है:
- (ग) क्या दिल्ली उच्च न्यायालय ने ग्रष्टीय संप्रहालय की वस्तुओं की जांच में लापरवाही के लिए सरकार को जिम्मेदार ठहरावा है और इस संबंध में कोई दिशा-निर्देश जारी किये हैं: और
- (घ) यदि हां, त्रो दिशा-निर्देशों उच्च-न्यायालय के निर्देश पर सरकार द्वारा की गई कार्रवाई का म्योरा क्या है?

मानव संसाधन विकास मंत्री (का॰ मुरली मनोहर जोशी): (क) से (घ) राष्ट्रीय संप्रहालय जांच समिति नाम की कोई समिति नहीं है। तथापि, राष्टीय संप्रहालय की कला वस्तुओं के भौतिक सत्यापन के लिए एक विशेषत्र समिति है। श्री एम॰ एन॰ देशपंडि जो इस समिति के अध्यक्ष थे. गिरते-स्वास्थ्य के कारण अक्तूबर, 1997 से कार्य नहीं कर रहे हैं। दिल्ली उच्च न्यायालय ने अध्यक्ष की नियमित के लिए सरकार को कोई विशेष